

[Translation]

Air Service for Religious and Historical Places

3768. SHRIMATI SAROJ DUBEY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are going to introduce air-services to religious and historical places so as to boost tourism; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). Most of the religious and historical places are already connected by air. At present Indian Airlines and Vayudoot have no proposal to operate to any more stations. Private operators are free to operate to any station open for scheduled operations.

Debt Relief Scheme in Haryana

3769. SHRI AVTAR SINGH BHADANA : Will the Minister of FINANCE be pleased to state :

(a) the number of farmers and rural artisans benefited by Debt Relief Scheme in Haryana;

(b) the total amount released therefor so far;

(c) the time by which the outstanding amount is likely to be released;

(d) whether the ARDR Scheme has adversely affected recoveries of the Co-operative Credit Structure and vitiated the general recovery climate; and

(e) if so, the action taken for improvement of recovery system of the co-operative institutions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) In the State of Haryana 5,97,894 beneficiaries, which includes farmers, landless labourers, rural artisans and weavers have been provided debt relief involving an amount of Rs. 232.17 crores under the Agricultural and Rural Debt Relief (ARDR) Scheme, 1990 through various

implementing agencies viz. public sector banks, cooperative banks and Regional Rural Banks. The Scheme came to a close on 31.3.1991.

(b) and (c). The National Bank for Agriculture and Rural Development (NABARD) has reported that full and final settlement of ARDR claims of the banks in Haryana (except Gurgaon Gramin Bank) has since been made. The Cooperative Banks in the State have been reimbursed an amount of Rs. 126.08 crores by way of grant and loan under the ARDR Scheme. An amount of Rs. 17.09 crores has been paid to the Regional Rural Banks for the same purpose.

(d) and (e). So far as the State of Haryana is concerned, the recovery for the year 1989-90 was affected. The overall recovery performance of the cooperative credit institutions has now improved. Whereas the short-term structure in the State with 88.3% recovery in the year 1993-94, ranked first in the country for the second year in succession, the long-term structure with recovery rate of 86.3% in 1993-94 secured the second position in the country.

Air Strips

3770. SHRI MAHESH KANODIA :
SHRI RAMESHWAR PATIDAR :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of privately owned and operated air-strips in the country alongwith Government air-strips;

(b) the number of such air-strips in each State indicating the locations thereof;

(c) whether all the above air-strips are under the jurisdiction of the Government; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (d). The details of airstrips/airports belonging to various agencies is given in the Statement annexed.

STATEMENT

S.No.	State	No. of Airports owned by					Total
		Airports Authority of India	Directorate General of Civil Aviation	Defence	State Government	No. of Private	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	6	1	5	4	3	19
2.	Arunachal Pradesh	1	-	6	2	-	9
3.	Assam	6	-	12	-	10	28
4.	Bihar	7	-	7	26	4	44
5.	Goa	-	-	1	-	-	1

1	2	3	4	5	6	7	8
6.	Gujarat	8	-	5	12	1	26
7.	Haryana	-	-	3	5	-	8
8.	Himachal Pradesh	3	-	-	-	-	3
9.	Jammu and Kashmir	-	-	17	1	1	19
10.	Karnataka	5	-	3	3	6	17
11.	Kerala	2	-	1	1	1	5
12.	Madhya Pradesh	9	-	8	21	8	46
13.	Maharashtra	7	1	6	10	3	27
14.	Manipur	1	-	2	-	-	3
15.	Meghalaya	1	-	-	1	-	2
16.	Mizoram	1	-	-	-	-	1
17.	Nagaland	-	-	1	-	-	1
18.	Orissa	2	-	2	19	3	26
19.	Punjab	2	-	9	3	4	18
20.	Rajasthan	3	-	9	23	2	37
21.	Tamil Nadu	8	-	6	2	1	17
22.	Tripura	4	-	-	-	-	4
23.	Uttar Pradesh	7	-	15	6	5	33
24.	West Bengal	5	-	18	3	12	38
25.	Delhi	2	-	-	-	-	2
Union Territory							
1.	Andaman and Nicobar	-	-	2	-	-	2
2.	Chandigarh	-	-	1	-	-	1
3.	Daman and Diu	-	-	1	1	-	2
4.	Lakshadweep	1	-	-	-	-	1
5.	Pondicherry	1	-	-	-	-	1
Total		92	2	140	143	64	441

Export Items

3771. SHRI ARJUN SINGH YADAV : Will the Minister of COMMERCE be pleased to state :

(a) whether the use of imported components has registered a fall in respect of items exported from the country;

(b) if so, the details thereof;

(c) the details of the export items in which the imported material is used in larger proportion; and

(d) the steps taken by the Government to curb the use of imported components in the export items?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b). In relation to export through Advance Licenses, during the last 3 Licensing period i.e. 1992-93, 1993-94 and 1994-95 (Upto December, 1994), the import intensity of all imported inputs including components is 42.53%, 41.2% and 42.82% respectively. No separate data of import intensity particularly for the use of imported components in the export products is maintained.

(c) and (d). As an export promotion measure and to be competitive in the international market, the import of all essential inputs of raw materials, including components, consumables, parts, accessories, mandatory spares (upto 5%) and packing materials is permitted to the extent considered essential for export product with adequate value addition. No separate criteria for the use of imported components for export products has been prescribed and consequently, no separate data of the export products in which the imported material is used in larger proportion is maintained.

[English]

Supply of Yarn

3772. DR. ASIM BALA : Will the Minister of TEXTILES be pleased to state :

(a) whether Spinning Mills, handloom, powerloom and the hosiery sectors are facing hardship due to frequent crisis in yarn supply;